



489
31-8-22

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. 42 /DHC/Gaz./G-7/VLE.2(a)/2022
Dated: 30/8/2022

NOTIFICATION

In exercise of the powers conferred by Sections 26 & 27 of Punjab Courts Act, 1918, as amended and extended to the National Capital Territory of Delhi, Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to confer upon following officers of Delhi Judicial Service, the powers of Civil Judge, generally to be exercised within the limits of the Civil Districts of Delhi with effect from the date they took over/take over on being posted as such :-

S. No.	Name of the Officer (Mr./Ms.)	S. No.	Name of the Officer (Mr./Ms.)
1.	Yashdeep Chahal	20.	Shruti Sharma - II
2.	Katyayini Sharma Kandwal	21.	Azad Sehrawat
3.	Shaina Goyal	22.	Aman Kumar Sharma
4.	Ankit Garg	23.	Manya
5.	Disha Singh	24.	Ravi
6.	Praveen Kumar	25.	Varun Chandra
7.	Garima	26.	Kawal Singh
8.	Shivangi Mangla	27.	Siddhant Kumar
9.	Swati Malik	28.	Marilyn Joanna Khakha
10.	Anmol Nohria	29.	Komal
11.	Vaibhav Pratap Singh	30.	Rohit Kumar
12.	Neha Goel	31.	Moksha Bains
13.	Vinerjeet Kaur	32.	Raj Kumar Singh
14.	Shubhi Gupta	33.	Arjun Kirar
15.	Harjot Singh	34.	Nishat Bangarh
16.	Aakash Mohan Singh	35.	Sheetal Rani
17.	Pooja Yadav	36.	Seema Meena
18.	Karanbir Singh	37.	Divya Singh
19.	Payal Singal		

BY ORDER OF THE COURT

SD/-
(RAVINDER DUDEJA)
REGISTRAR GENERAL

4945-4952

No. _____/DHC/Gaz./G-7/VLE.2(a)/2022

Dated: 30/8/2022

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge, PC(Act)(CBI), Rouse Avenue Court Complex, Delhi.

Judl. Sr.

P. J. S. J. (1001)
31/08/22

3. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
4. The Director (Administration), Delhi Judicial Academy, Dwarka.
5. The officers concerned through their respective Principal District & Sessions Judge.
6. The concerned Pay & Accounts Officer through respective Principal District & Sessions Judge.
7. Personal file of the officers.
8. Guard File.

Shankar Singh
(Shankar Singh)
Joint Registrar (Gazette IIB)

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 66397-404 /Power/Gaz/2022

Dated 02 SEP 2022

Forwarded for information & necessary action to :-

Sub:- Notification.

1. The Chief Metropolitan Magistrate (Central), Tis Hazari Courts, Delhi.
2. The Senior Civil Judge (Central) Tis Hazari Courts, Delhi.
3. The Officers concerned {(through CMM (Central) Tis Hazari Courts, Delhi}.
4. The In-charge, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Reader to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. The Accounts Branch (Central) Tis Hazari Courts, Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.

Delabas
02/9/2022

(DEEPAK DABAS)

Special Judge (NDPS) (Central)
Link Officer In-charge (Judicial Branch, Central)
Delhi